

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION
(ORDER BY THE GOVERNOR)

Dated Shillong, the 31st August, 2023.

No. LJ (A) 78/2021/20 – The Governor of Meghalaya is pleased to appoint Shri Jessie Thabah, learned Advocate as Panel Advocate in the High Court of Meghalaya, with immediate effect and until further order.


Sd/-
(C.V.D. Diengdoh)
Secretary to the Govt. of Meghalaya.
Law Department.

Memo No. LJ (A) 78/2021/20 -A,
Copy forwarded to:-

Dated Shillong, the 31st August, 2023.

1. The Registrar General, High Court of Meghalaya, Shillong.
- ✓ 2. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
3. The Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya, Shillong.
5. The Treasury Officer, Shillong South Treasury, Shillong.
6. The Secretary, High Court Bar Association, Shillong.
7. Advocate concerned.
8. Law (B) Department, Shillong.
9. DEO, Law Department.
10. Guard file.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department

OFFICE OF THE ADVOCATE GENERAL
MEGHALAYA, SHILLONG
Date of Receipt 06/9/23
Sl. No. 305
D.A. VL.